

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

IN THE MATTER OF:
M/s. Ved Contracts Pvt. Ltd.

Versus

M/s. RG Infra Build Pvt. Ltd.

Under Section: 9 of IBC, 2016

CORAM:
CH. MOHD. SHARIEF TARIQ,
HON'BLE MEMBER (J)

PRESENTS:
Mr. Mohit Nandwani, Ms. Kritika Mehandiratta, Advs. for the R.P

ORDER

Renotify this case on 26th October, 2020

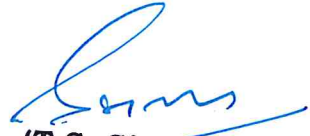
Item No. 309
(IB)-917(ND)2019
IA/2702/2020 IA/3889/2020

... **Applicant/Petitioner**

... **Respondent**

Order delivered on 12.10.2020

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)


(T.S. Singh)
Court Officer